

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2401
ANSWERED ON:09.08.2010
RURAL INFRASTRUCTURE DEVELOPMENT FUND
Paswan Shri Kamlesh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is developing a special window to provide Funds under Rural Infrastructure Development Fund for Uttar Pradesh and other States;
- (b) if so, the details thereof;
- (c) whether the Government has recognised a nodal agency for implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY) in Uttar Pradesh and other States;
- (d) if so, the details thereof; and
- (e) the funds allotted to the nodal agencies during the last three years?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)&(b): Special window under Rural Infrastructure Development Fund (RIDF) has been created in the National Bank for Agriculture and Rural Development (NABARD) to augment funds for Pradhan Mantri Gram Sadak Yojana (PMGSY). Loans totalling Rs.18,500 crores have been taken from this window. Funds available from this window, alongwith funds available from other sources for PMGSY have been released to the States including Uttar Pradesh.

(c)&(d): As per Constitution of India, rural roads is a State subject. PMGSY is a special intervention of Government of India to provide 100% finance for construction of eligible roads to the State Governments. Projects under PMGSY are executed by State Governments through their agencies. As per advice of Ministry of Rural Development, State Governments have established State Rural Roads Development Agencies (SRRDAs) as nodal agency for implementing PMGSY.

(e): Funds released to the SRDDAs during last 3 years is given in Annexure.